

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/366/2024, IA (IBC)/343/2024, IA (IBC)/344/2024, IA (IBC)/223/2024, IA (IBC)/242/2024 in Company Petition IB/320/2022
NAME OF THE COMPANY	Manjeera Constructions Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Constructions Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/366/2024**

**Present:** Ld. Counsel Mr. VVSN Raju for the Applicant.

This application has been moved by the RP to appoint Mr. Alok Kumar Mubarka with IBBI/IPA-001/IPP-01934/2019-2020/13006 as IRP, Authorised Representative of the creditors in class of home buyers with 86.70% voting share and to condone further delay of 10 days in approaching this Authority. Delay is condoned keeping in view of the averments made in the application. As there are more than 10 home buyers, the prayer made by the applicant is allowed and Mr. Alok Kumar Mubarka is appointed as authorized representative of creditors. Accordingly, this application is allowed.

**IA (IBC)/343/2024**

**Present:** Ld. Counsel Mr. Ravi Charan for the Applicant.

This application has been moved for urgent listing of IA(IBC)/344/2024 and the said IA has been taken up today. Accordingly, this application is allowed and disposed of.

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**IA (IBC)/344/2024**

**Present:** Ld. Counsel Mr. Ravi Charan for the Applicant.  
Ld. Counsel Mr. VVSN Raju for the Respondent.

For filing of counter, **matter is adjourned to 23.02.2024.**

**IA (IBC)/223/2024**

**Present:** Ld. Senior Counsel Mr. Vivek Reddy along with Mr. G. Kalyan  
Chakravarthy for the Applicant.  
Ld. Counsel Mr. VVSN Raju for the Respondent.

For filing of counter, **matter is adjourned to 23.02.2024.**

**IA (IBC)/242/2024**

**Present:** Ld. Counsel Mr. Ravi Charan for the Applicant.  
Ld. Counsel Mr. VVSN Raju for the Respondent.

For filing of counter, **matter is adjourned to 21.02.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**